#### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

#### LOK SABHA

### UNSTARRED QUESTION NO. 2489. TO BE ANSWERED ON MONDAY, THE 1<sup>ST</sup> AUGUST, 2016.

#### SETTING UP OF SPECIAL INDUSTRIAL AREAS

#### 2489. SHRI RAJESHBHAI CHUDASAMA: SHRI KANTI LAL BHURIA: SHRI NISHIKANT DUBEY: SHRI DILIP PATEL:

# Will the Minister of COMMERCE AND INDUSTRY be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to set up special industrial areas extending special concessions to them in the country including Madhya Pradesh, Jharkhand and Gujarat;
- (b) if so, the details thereof including funds allocated for the purpose, number of industrial units established and estimated job opportunities created therefrom during the last three years and the current year, State/UT-wise;
- (c) whether chemical industries are the main source of environment pollution in the country, if so, the details thereof; and
- (d) the corrective steps taken by the Government in this regard?

#### ANSWER

## वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण) THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE & INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a): Department of Industrial Policy & Promotion (DIPP) under the Ministry of Commerce and Industry has no proposal to set up special industrial areas, however, DIPP under the scheme namely, 'Modified Industrial Infrastructure Upgradation Scheme (MIIUS)' is providing central assistance to State Implementing Agencies of the State Governments for development of industrial clusters in the country. It is stated that 30 projects have been sanctioned under MIIUS which includes two projects in each of the States of Madhya Pradesh, Jharkhand and Gujarat.
- (b): A list of projects sanctioned under MIIUS along with details of funds allocation is enclosed at Annexure.
- (c) & (d): Chemical industries are categorized among the 17 categories of highly polluting industries, while, Micro Small & Medium Enterprises (MSME's) chemical iyndustries are categorized as red category considering their pollution potential.

All the chemical manufacturing industry like Chlor alkali, Pesticide, Pharmaceutical, Petrochemical, Dye & Dye intermediate, Fertilizer, Oil Refinery, inorganic chemicals, Organic chemical have provided adequate pollution control system for effluent as well as emissions to comply with the prescribed norms. Number of measures have been taken to control pollution from chemical industries which inter-alia include specifying effluent/ emission standards, directing the 17 categories of highly polluting industries to install online effluent/ emission quality monitoring systems. Action under the provisions of environmental acts is taken against non-compliant units.

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# ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2489 FOR ANSWER ON 01.08.2016.

	I. List of projects which were accorded 'Fina				(Da in cross)
S. No.	Name and location of the Project	State	Project Cost	Central Grant	(Rs. in crore) Date of Final Approval
1	Upgradation of Hindupur Growth Centre & IP Gollapuram, Anantpur District,	Andhra Pradesh	54.2	14.93	01.03.2016
2	Upgradation of industrial Growth Centre, Bobbili, Vizianagaram District	Andhra Pradesh	30.61	8.68	01.03.2016
3	Industrial Growth Centre, Urla, Distt. Raipur	Chhattisgarh	54.81	12.26	05.03.2015
4	Sirgitti Engineering Cluster	Chhattisgarh	44.59	10.24	10.08.2015
5	Industrial Infra Upgradation of IMT Manesar	Haryana	97.78	39.90	05.03.2015
6	Industrial Infra Upgradation at IMT, Bawal	Haryana	84.85	34.19	05.03.2015
7	Industrial Area, Kandrauri	HP	95.77	24.07	05.03.2015
8	Industrial Area, Pandoga	HP	88.05	22.62	05.03.2015
9	Industrial Estate, Kathua	J &K	36.55	16.89	10.08.2015
10	Tupundana Industrial Area, Ranchi	Jharkhand	35.57	14.05	10.08.2015
11	Bangalore Aerospace Park, Devenhalli	Karnataka	90.50	42.69	10.08.2015
12	Kolhar Industrial Area, Bidar	Karnataka	125.76	24.36	10.08.2015
13	KINFRA Defence Park, Palakkad	Kerala	131.35	50	28.03.2016
14	Up gradation of Infrastructure at Zuangtui Industrial Estate	Mizoram	18.02	14.42	01.03.2010
15	Industrial Area, Sitapur, Morena	MP	75.00	12.75	05.03.201
16	Industrial Area, Ujjaini, Dhar	MP	44.88	11.50	05.03.201
17	Angul Aluminium Park, Angul	Odisha	99.60	33.44	18.08.201
18	Light Engineering Cluster, Nabha, Patiala	Punjab	76.60	16.58	05.03.201
19	Upgradation of Physical infrastructure at SIPCOT-HOSUR Industrial Complex	Tamil Nadu	30.4	7.69	01.03.2010
20	Pashamylaran Industrail Area, Medak	Telangana	64.24	23.56	05.03.2015
21	Paddy Processing Cluster, Ranga Reddy	Telangana	124.50	48.00	10.08.201
22	Bodhjungnagar Industrial Area	Tripura	55.38	39.80	05.03.201
23	Upgradation Of RK Nagar Industrial Area	Tripura	52.25	38.76	01.03.201
24	Furniture Hub at Ernakulum District	Kerala	86.156	43.33	14.07.2010
21	Total	Iteratu	1697.416	604.71	11.07.2010
	II. List of projects which were accor	ded 'In-principle' a	•		
					(Rs. in crore)
S.	Name and location of the Project	State	Project Cost	Central	Date of 'in
No.				Grant	principle approva
1	SIDCO, Industrial Growth Centre, Samba	J &K	14.60	7.45	13.06.2014
2	Devipur Industrial Area	Jharkhand	105.00	27.36	13.06.2014
3	Treated Effluent Collection and Disposal System Industries In Danilimbda	Gujarat	112.75	44.16	01.03.2010
4	Upgradation Of Infrastructure In Sayakha Industrial Area, Bharuch District	Gujarat	361.26	28.05	01.03.2016
5	Upgradation Of Industrial Estate Dimapur	Nagaland	14.66	10.14	01.03.2016
6	Tarapur Industrial Area	Maharashtra	109.45	12.75	28.04.2016
	Total		717.72	129.91	
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**Note-** As per MIIUS guidelines, project approval are done in two stages 'in-principle' and 'Final'. Final approval is accorded to only those 'in-aprinciple' approved projects which achieves certain specified milestones as per the Scheme.